

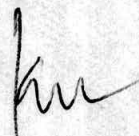
Item No.12
MA No.928/2003 in OA 3317/2002
23.05.2003

Present: Shri Surat Singh, counsel for applicant

None for first respondent

Shri Saurabh Chauhan, counsel for R-2 to
R-4

MA 928/2003 is filed on behalf of Respondents No.2 to 4 seeking extension of time upto 16.8.2003 to implement the directions of this Tribunal dated 30.12.2002 in OA 3317/2003. Heard the learned counsel for the parties. Extension of time as prayed for is granted. MA disposed of accordingly.



(Kuldip Singh)
Member(J)

/gtv/